

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.245 of 2021 (SZ)

E. Velusamy,
Tiruppur.

... Applicant

Vs

The President,
Kanakkapalayam Panchayat,
Tiruppur and others.

... Respondents

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**Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

REPORT SUBMITTED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE), CHENNAI BY TAMILNADU POLLUTION CONTROL BOARD IN THE MATTER OF ORIGINAL APPLICATION No. 245 OF 2021 (SZ), FILED BY THIRU. E. VELUSAMY Vs THE PRESIDENT, KANAKKAMPALAYAM PANCHAYAT, TIRUPPUR AND OTHERS AS PER ORDER DATED 3rd JANUARY 2022

1. Background

A complaint was received from the applicant Thiru.E.Velusamy, S/o. Eswaramoorthy vide his letter dated. 05.07.2021. As an action to this complaint spot was inspected on 15.07.2021 and a letter dated. 16.07.2021 was addressed to The Executive officer, Kanakkampalayam Panchayat to take necessary action on the complaint. Again the same complaint was received through the District Collectorate, Tiruppur dated 26.07.2021 and a letter was forwarded to Block Development officer, Tiruppur Panchayat Union on 03.08.2021 with a copy addressed to the District Collector, complainant and Thiru.P.Shanmuga Sundaram to take necessary action on the complaint under The Tamil Nadu District Municipalities Act, 1920 and Public Health Act, 1939. Thiru.P.Shanmuga Sundaram President, Kanakkampalayam Panchayat in his letter dated 10.08.2021 has informed that the Panchayat has proposed to provide Soak Pit (உறிஞ்சு குழி) under Grey Water management Scheme.

Further to this the applicant has filed his original application in Hon'ble NGT No. 245 Vs. The President, Kanakkampalayam Panchayat, Tiruppur, The District Environmental Engineer, Tamilnadu Pollution Control Board, Tiruppur North, and The District Collector, Tiruppur.

In the matter of Original application No. 245 of 2021, Thiru.E.Velusamy, S/o. Eswaramoorthy has filed an application before the Hon'ble NGT stating that

"...there is no proper household wastewater system in that area. On account of the stagnation of untreated household wastewater water in agricultural lands of the applicant which is surrounded by more than 750 houses, it case serious health hazards to the people in the locality. Though complaints were made to the authorities and the second respondent has inspected the area and directed the first respondent to provide necessary Under Ground Household wastewater System (UGSS) to avoid discharge of untreated household wastewater into private land, no effective steps have been taken by them

.....The applicant has approached the National Green Tribunal (Southern Zone), Chennai seeking the following reliefs

- a) Direct the respondents to set up an effective drainage system and or treatment facility in Kanakkampalayam village to ensure safe collection, treatment and release of household wastewater in a time bound manner.*
- b) Direct the respondents to remediate the lands and well belonging to the applicant situated in survey numbers 199/1 and 198/ IA in Kanakkampalayam, Perumanalur vazhi, Tiruppur 64166.*
- c) Direct the 1st respondent to pay compensation to the applicant as determined by the respondent"*


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

The Hon'ble NGT in its order dated 03.01.2022 has ordered that“....*The Tamilnadu State Pollution Control Board, District Environmental Engineer, Tiruppur District, Block development Officer-Kanakampalayam Village Panchayat, Tiruppur District and also the District Collector, Tiruppur District are directed to file their independent report regarding the allegations made in the application and the nature of action taken from their side to prevent such mischief being caused by the first respondent and if there is any violation found, what is the nature of action taken by them as providing a public household wastewater system is one of the important service that has to be rendered by the local bodies for the purpose of protection of health of people in that locality*”.

In connection to this, the Applicant land and open well located in the S.F.No:199/1 and 198/1A1, Kanakkampalayam Village, Tiruppur North Taluk, Tiruppur District was inspected by the officials of Tamilnadu Pollution Control Board on 20.1.2022. During inspection the Applicant's representative and officials from Kanakkampalayam Panchayat were present. During inspection, it was noticed that there are approximately 650 houses belonging to Washington Nagar and Sri Kamatchi Nagar Extension (around 5 Houses) is located on the southern side to the land of the applicant. The Washington Nagar area is located at a distance of 250 Mt. from the applicant's land.

There is small earthen pond (kuttai) situated in the applicant's land. The household wastewater flowing through the drainage reaches this pond and getting stagnated since the pond is located in low lying area. It was informed by the local body officials that only household wastewater from 150 residential houses are being carried through the public drainage before confluencing into the pond located in the applicant's land.

Google Image showing the over view of the Topography around the applicant land in the NGT O.A 245/2021.



M. Velu
2
District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

Photo of applicant's open Well located in the S.F.No:199/1, Kanakkampalayam Village from where water Sample is collected and sent for analysis

Latitude and longitude 11°11' 40.977" N and 77°21' 38.131 E

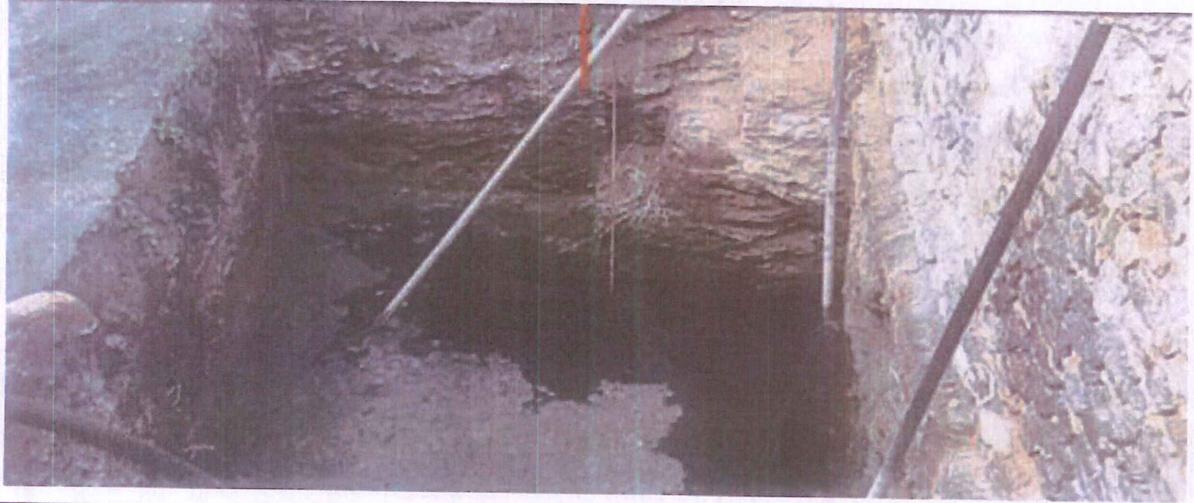


Photo showing the wastewater stagnated in the Earthen Pond

Latitude and longitude 11°11' 35.503" N and 77°21' 38.219 E

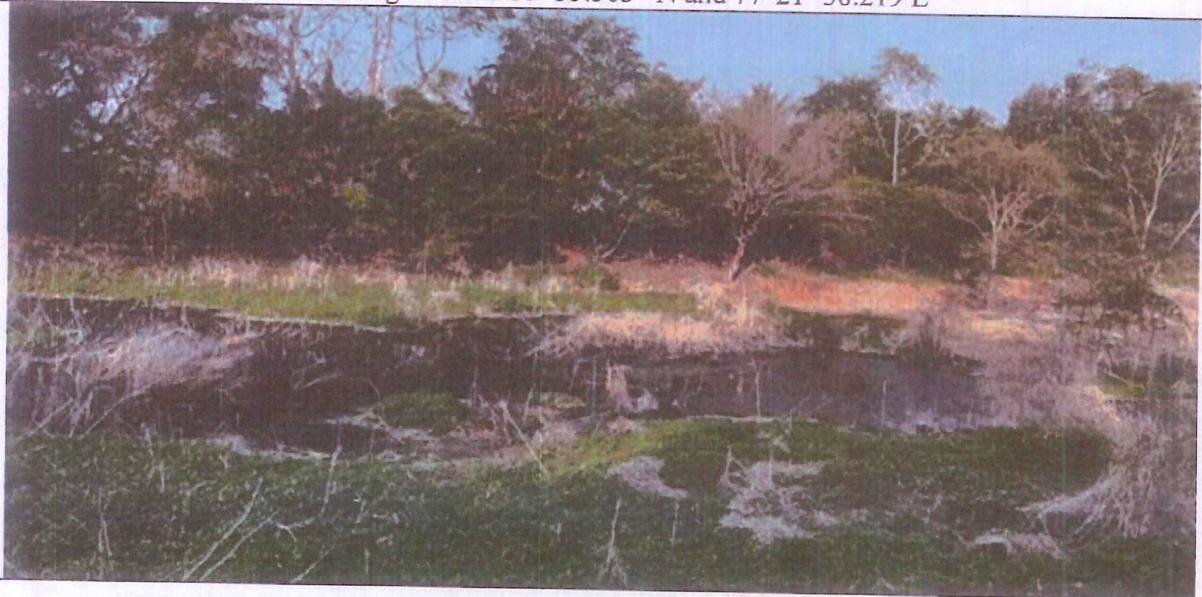


PHOTO SHOWING THE VIEW OF STAGNATION OF HOUSEHOLD WASTEWATER



[Signature]
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruppur North.

PHOTO SHOWING THE VIEW OF DRAINAGE THROUGH WHICH HOUSEHOLD WASTEWATER IS LET INTO POND

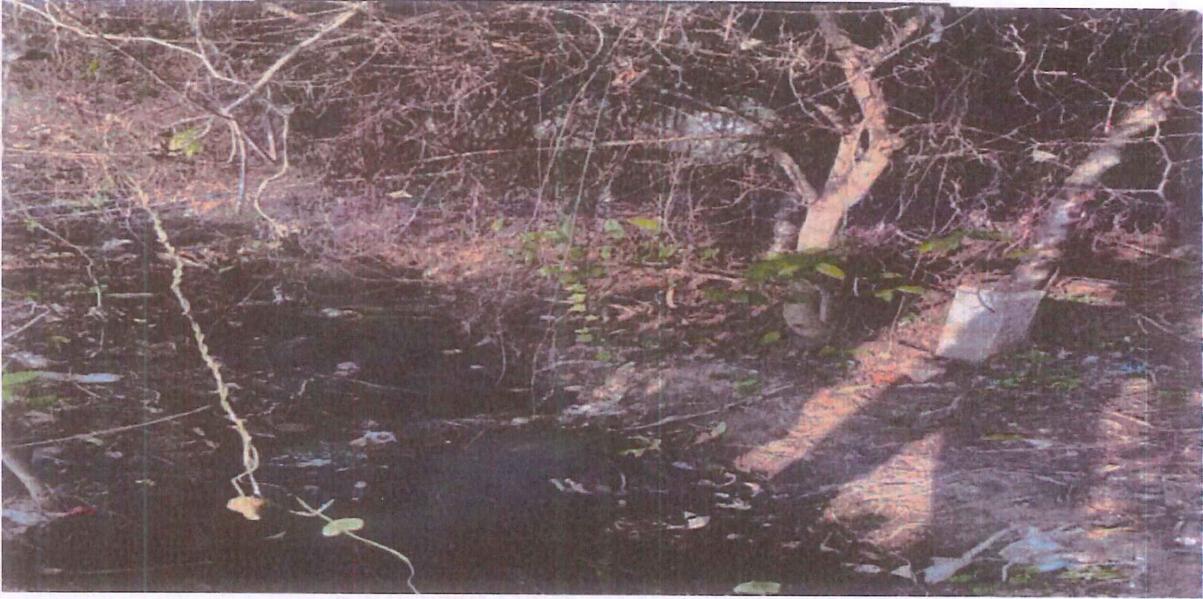


PHOTO SHOWING THE COCONUT FARM ADJACENT TO THE POND



PHOTO SHOWING THE COCONUT FARM ADJACENT TO THE POND



M. B. Mani
District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

Hence, the officials of Kanakkampalayam Panchayat was instructed to take necessary action to prevent the flow of wastewater from Washington Nagar to the Applicant's land.

During inspection on 20.01.2022 water sample was collected from the applicant Thiru. E.Velusamy's open well and sent to District Environmental Laboratory, Tamilnadu Pollution Control Board, Tiruppur and the details of the report of analysis dated. 28.01.2022 is tabulated below.

Sl. No.	Parameters	Standards	Results
1.	pH	5.5-9.0	7.14
2.	Total Suspended Solids (mg/l)	50	7
3.	BOD 3 days at 27 ⁰ C (mg/l)	30	< 2.0

Also water sample was collected on 21.01.2022 and sent to M/s. Enviro Care for analysis of Coliform bacteria. The details of report of analysis dated. 28.01.2022 is tabulated below.

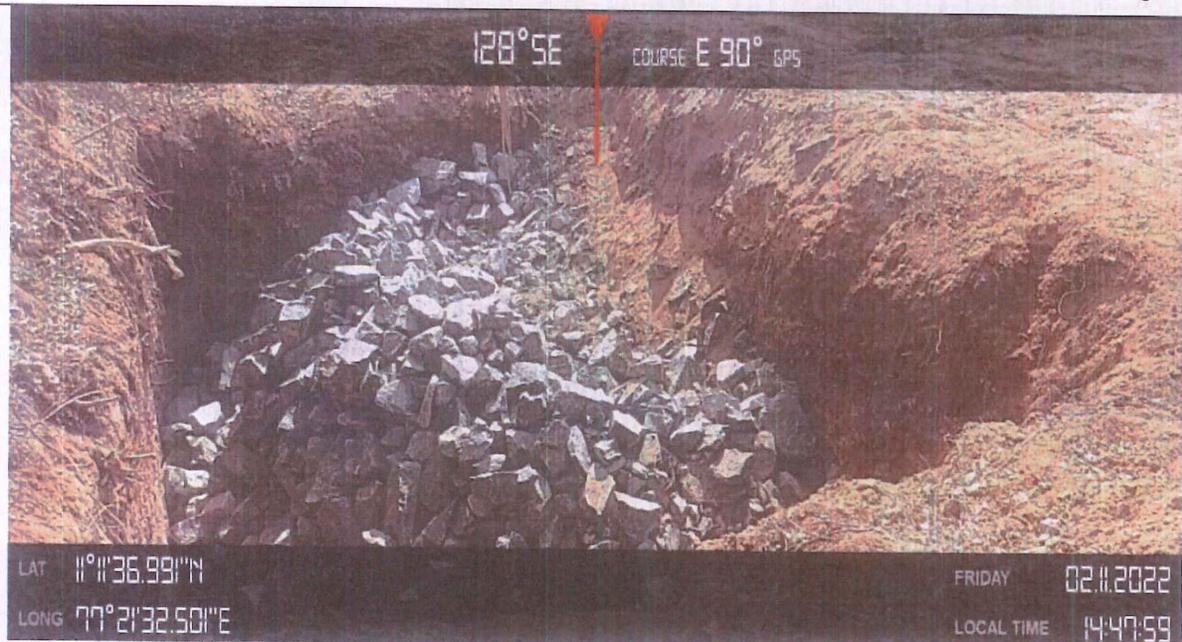
Sl. No.	Parameters	Standards	Results
i.	Total Coliform (MPN/100ml)	Shall be 50 or less	50
ii.	Fecal Coliform (MPN/100ml)	---	< 2.0

The above results shows the well water is within the standards of **Class of Water-A** (Drinking water source without conventional treatment but after disinfection) under designated best use water quality criteria prescribed by CPCB (cpcb.nic.in/wqstandards/).

Subsequently, the Block Development Officer has informed that they have taken action to prevent flow of wastewater into applicant's land. Again the officials of Tamilnadu Pollution Control Board along with Block Development Officer and Kanakkampalayam Panchayat Secretary have jointly inspected the site on 11.02.2022 and the following were noticed.

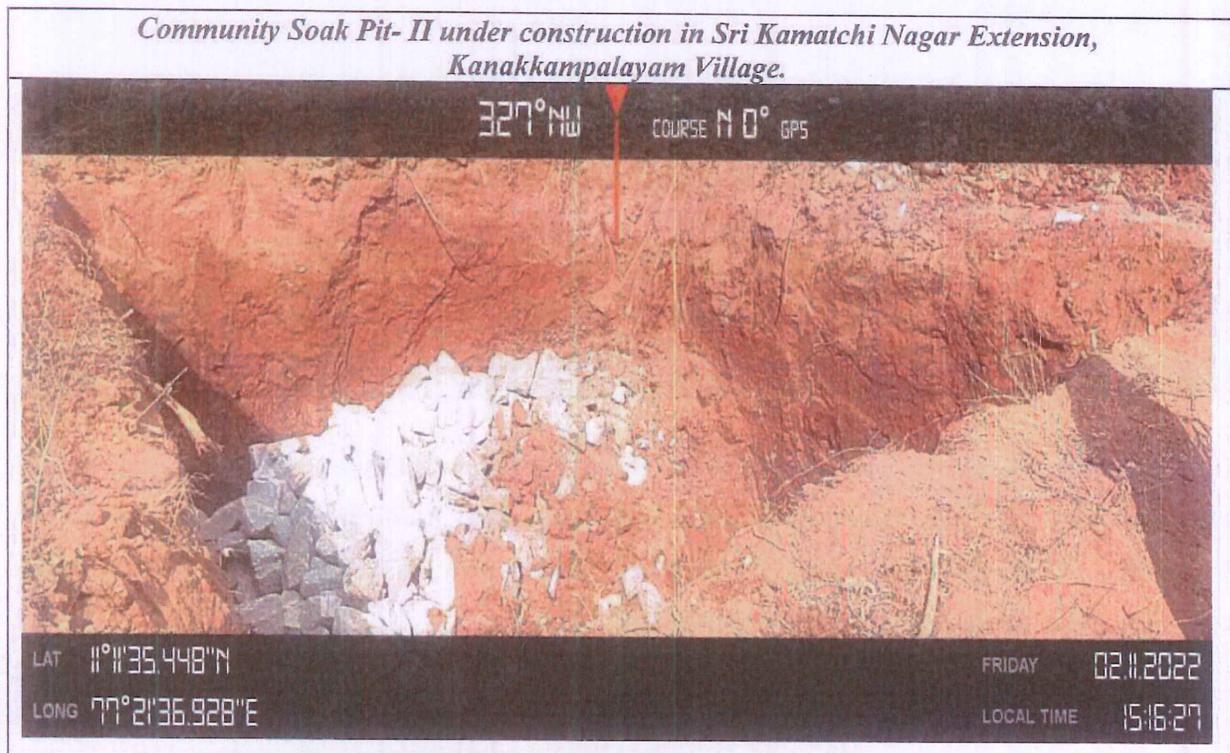
- i) The Kanakkampalayam Panchayat has started the earth work excavation for construction of Community Soak Pit- I at Washington Nagar, Kanakkampalayam Panchayat in the land belonging to the developer of Washington Nagar.

Community Soak Pit- I under construction in Washington Nagar, Kanakkampalayam Village.



[Signature]
District Environmental Engineer,
Tamilnadu Pollution Control Board
Tiruppur North.

- ii) The Kanakkampalayam Panchayat has started the earth work excavation for construction of Community Soak Pit- II in reserve site belonging to Kanakkampalayam Panchayat located in Sri Kamatchi Nagar Extension, Kanakkampalayam Village.



- iii) Kanakkampalayam Panchayat has blocked the flow of the household wastewater into the earthen drainage leading to the applicant's land by diverting the household wastewater flow within the reserve site of the Kanakkampalayam Panchayat, in Sri Kamatchi Nagar Extension to prevent the flow of household wastewater into the kuttai.



Presently, it was noticed that household wastewater is not flowing in to the land of the applicant. Photograph taken on 20.01.2022 before diverting the earthen drainage carrying household wastewater flow and Photograph taken on 11.02.2022 after diverting the flow of earthen drainage carrying household wastewater are shown below.


District Environmental Engineer,
Tamilnadu Pollution Control Board
Tiruppur North.

Photo taken on 20.01.2022 before diverting with household wastewater flowing in to the applicant's land.



Photo taken on 11.02.2022 after diverting with no household wastewater flowing in to the applicant's land.



During inspection it was reported by the Block Development Officer that after construction of the community soak pits the household wastewater flow will be diverted and drained in to the community soak pits. It was informed by the Block Development Officer that the construction of the community soak pits will be completed before 31.03.2022.

Drainage blocked near reserve site

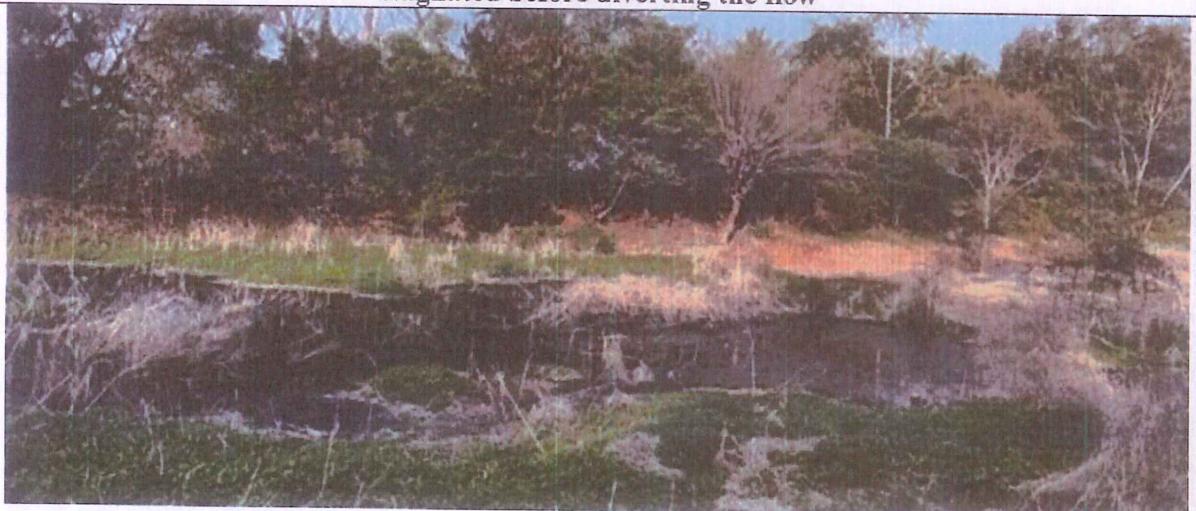


LAT 11°11'38.841"N
LONG 77°21'33.123"E

FRIDAY 02.11.2021
LOCAL TIME 15:44:31

The earthen drain and the kuttai in the applicant's land which was previously found with stagnation of household wastewater were found dry now. Photograph taken during the previous inspection on 20.01.2022 and recent inspection on 11.02.2022 are as below.

Photo taken on 20.01.2022 showing the Kuttai with household wastewater stagnated before diverting the flow



V. B. Srinivasan
District Environmental Engineer,
Tamil Nadu Pollution Control Board
Tiruppur North.

Photo taken on 11.02.2022 showing the Kuttai without household wastewater stagnated after diverting the flow



Conclusion

1. The result of open well water is within the standards of **Class of Water-A** (Drinking water source without conventional treatment but after disinfection) under designated best use water quality criteria prescribed by CPCB (cpcb.nic.in/wqstandards/).
2. The Kanakkampalayam Panchayat shall ensure that the community soak pits are provided with appropriate standard design for community soak pits and the same shall be put into operation for public use at the earliest.

**District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.**



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OF 2021 AS PER ORDER DATED
03.01.2022**

**Advocate for Respondent : TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:17.02.2022

Date of hearing on:18.02.2022

